

25
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 46/241-242-243/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

Name of the Company: Internex Poly Pvt. Ltd.
V/s.
Gangotri Infrastructure Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242-243 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PRASHANT BARE	Advocate	Petitioners	
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2.	1/b Bare Legal Chambers			
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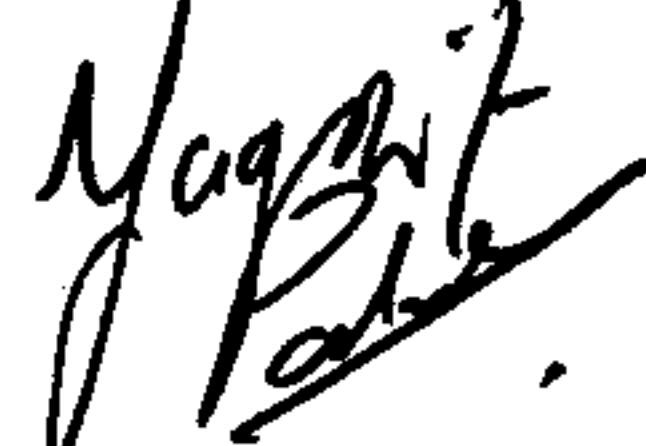
Yagnit D. Patel

1/b

Adil R. Mirza.

&

Vilav Bhatia.



ORDER

Learned Advocate Mr. Prashant Bare i/b Bare Legal Chambers present for Petitioner. None present for Respondents No. 1 to 3 and 9 to 12. Learned Advocate Mr. Yagnit Patel i/b Learned Advocate Mr. Vilav Bhatia present for Respondents No. 5 to 8. None present for Respondent No. 13. None present for other Respondent.

Both sides counsels represented that settlement talks are going on.

List the matter on 17.01.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of November, 2017.